

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 25.11.2020**

**NOTICE**

Take notice that the following matters listed on 26.11.2020 in Court-IV will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1407 of 2019  <b>Part Heard</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant-COC
<b>2.</b>	Comp. App. (AT) (Ins) No. 591 of 2020  <b>Part Heard</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
<b>3.</b>	Comp. App. (AT) (Ins) No. 593 of 2020  <b>Part Heard</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumdar	Sudhir Sharma
<b>4.</b>	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	Rony John-R1

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar